

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2012**

**Dated: 13<sup>th</sup> August, 2012**

**JSW Energy Ltd**

**Versus**

**. .... Appellant (s)**

**Maharashtra State Electricity Distribution  
Co. Ltd. & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Ms. Puja Priyadarshini**

**ORDER**

Court has not assembled today. Hearing is adjourned to **6<sup>th</sup> September, 2012.**

**Principal Private Secretary**